

- Conservation of flora and fauna (including fishery)
- Compensatory afforestation, if forest land is involved.

(ii) Thermal Power Projects

- Installation of equipment to control particulate emissions.
- Measures to control NO<sub>x</sub> emissions
- Providing of stack of adequate height
- Ambient air quality monitoring
- Raising of green belt around the plant
- Rehabilitation and Resettlement (R and R) of affected persons.

(d) All the above mentioned power projects are under construction except one hydroelectric project (Tipaimukh), which is awaiting forest clearance. No violation of any of the stipulated conditions in respect of the above mentioned projects has been reported to this Ministry by the regulatory authorities.

**Emission reduction**

\*260. MS. SUSHILA TIRIYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the United States has indicated that it would not make any significant emission reduction;

(b) if so, the reasons therefor; and

(c) the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) A Statement is laid on the Table of the House.

(a) to (c) In the international negotiations on climate change taking place under the United Nations Framework Convention on Climate Change, discussions on aggregate emission reduction target for Annex I countries including the USA are being held.

Parties are expected to reach an agreed outcome on these negotiations including emission reduction target for the United States at the 15th Conference of Parties in Copenhagen in December, 2009.

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**WRITTEN ANSWERS TO UNSTARRED QUESTIONS**

**Increase in prices of coal**

†1832. SHRI RAJ MOHINDER SINGH MAJITHA:  
SHRI SHIVANAND TIWARI:

Will the Minister of COAL be pleased to state:

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†Original notice of the question was received in Hindi.